

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 149 of 2015, 108, 171 & 172 of 2014

Dated: **18th February, 2016**

Present: **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

Gujarat Energy Transmission Corporation Ltd. Appellant (s)
Versus
Gujarat Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal, Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Mr. S.T. Anada

ORDER

In this batch of appeals, we have heard Mr. M.G. Ramachandran, learned counsel appearing for the Appellant and he has concluded his arguments in the matter.

Post this batch of appeals for arguments of the Respondents as well as rejoinder submissions of the Appellant on **22nd March, 2016**.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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